

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1910
ANSWERED ON:04.03.2003
ICICI KNOWLEDGE PARKS AND BIO-TECH PARKS
C. SREENVAASAN

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the details of proposals received from different State Governments for the establishment of ICICI Knowledge Parks and the Bio-tech Parks in the country, State-wise;
- (b) the action taken by the Central Government with regard to these proposals;
- (c) whether the Central Government propose to delegate the power to State Governments for issuing clearance/sanctions for establishment of these parks;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE FOR SCIENCE AND TECHNOLOGY(SHRI BACHI SINGH RAWAT)

(a) & (b) Sir,so far the Department of Biotechnology (DBT), Government of India, has received formal proposals for financial assistance from the States of Andhra Pradesh, Himachal Pradesh, Tamil Nadu, Uttar Pradesh and Kerals for establishing biotechnology development & incubator centres tissue culture hardening facilities, centralized pilot facilities etc., in the Biotech Parks established by the State Governments and from Institute of Chemical Technology (ICT), University of Mumbai, Mumbai, Maharashtra, for establishing biotech fermentation and down stream facilities at its campus. No proposals were received from any of the State Governments for financial assistance for establishment of ICICI Knowledge Parks. The DBT has constituted an 'Expert Committee' to examine, evaluate and recommend for financial/ logistical support to the proposals received from various States and other organisations.

(c),(d) & (e) At present, there is no such proposal to delegate the powers to State Governments as a number of Ministries and departments are involved in biosafety and other aspects for clearance of biotech products. However, the Andhra Pradesh Government had requested the Central Government to delegate powers to issue clearances/sanctions under various laws and regulations to the management of ICICI knowledge Park and Biotech Park to facilitate setting up of various ventures. The Government of India has conveyed to the Andhra Pradesh Government that it would extend all possible assistance in procedural clearances and approvals for the establishment of ventures in the Biotech Park. A Single Window application processing system is functioning in the DBT for facilitating regulatory clearances.